## Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu \*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

## GOVERNMENT ORDER NO:- 4190 - JK (LD ) of 2025 DATED:- 15 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi)

Secretary to Government

Dated: 15.04.2025

No:-LAW-OIC/04/2025

1. Learned Advocate General, J&K.

- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Principal Secretary to Government, School Education Department.
- 5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

To

## Annexure to the Government Order No. 4190 - JK(LD) of 2025 dated 15.04.2025.

S.N	o Case No.		Case Type	Titled	OIC	Designation	Mobile No.
	160/ 6425	2020	CP/TA	Usha Manwati V/s UT of J&K & Ors.	Sh. Thanna J Bhat	i Under Secretary to the Government School Education Department	
2.	979	2024	OA	Anuradha V/s UT of J&K & Ors.	Sh. Thanna J Bhat	i Under Secretary to the Government School Education Department	
3.	59/ 1429	2024/ 2023	CP/OA	Ashok Kumar V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	i Under Secretary to the Government School Education Department	
4.	21/ 114	2023/ 2022	CP/OA	Mohinder Kumar V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	
5.	1098		OA	Shaishta Tabassum V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	
6.	106/ 373	2024/ 2023	CP/OA	Kuldeep Singh Kotwal V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	
7.	102/ 5346	2024/ 2021	СР/ТА	Bihari Lal Koul V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	
8.	214/ 227	2024/ 2024	CP/OA		Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	
9.	1051	2023		Raj Singh Jasrotia V/s UT of J&K & Ors.	Bhat	Under Secretary to the Government School Education Department	
10.	1134	2021	OA	Kuldeep Kour V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	
1.	808	2023	OA	The second secon		Deputy Secretary to the Government School Education	

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